

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH

AT HYDERABAD

D.A. No. 821/91. Dt. of Decision : 16-8-94.

Mr. T.P.V. Subbarayudu

.. Applicant.

vs.

1. The Chief Postmaster General,
Andhra Pradesh Circle,
Abids, Hyderabad-500 001,
2. The Director General - Posts,
Dak Thar Bhavan,
New Delhi - 110 001.
3. Sri V. Krishnudu

.. Respondents.

Counsel for the Applicant : Mr. G.V.R.S. Vara Prasad

Counsel for the Respondents : Mr. N.V. Ramana, Addl.CGSC.

CORAM:

THE HON'BLE SHRI JUSTICE V.NEELADRI RAO : VICE CHAIRMAN

THE HON'BLE SHRI R. RANGARAJAN : MEMBER (ADMN.)

Copy to:-

1. The Chief Postmaster General, Andhra Pradesh Circle, Abids, Hyderabad-500 001.
2. The Director General, Posts, Dak Thar Bhavan, New Delhi-110 001.
3. One copy to Mr. G. V. R. S. Vara Prasad, Advocate, 113/3 RT, Vijayanagar Colony, Hyderabad.
4. One copy to Mr. N. V. Ramana, Addl. OGSC, CAT, Hyderabad.
5. One copy to Library, CAT, Hyderabad.
6. One copy Spare.

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Ward 2000

OA.821/91

Judgement

(As per Hon. Mr. Justice V. Neeladri Rao, VC)

Heard Sri G.V.R.S. Vara Prasad, learned counsel for the applicant and Sri N.V. Ramana, learned counsel for the respondents.

2. This OA was filed praying for declaration that the action of R-1 and R-2 in promoting R-3 as Group-B officer ignoring the claim of the applicant is illegal, arbitrary, unjust and improper and for consequential direction to the respondent to promote the applicant as Group-B Officer with effect from 25-10-1988 with all consequential benefits like arrears of pay, seniority etc.

3. This OA is not pressed and accordingly it is dismissed. No costs.

One
(R. Rangarajan)
Member (Admn.)

Chairman
(V. Neeladri Rao)
Vice Chairman

Dated : August 16, 94
Dictated in Open Court

sk

Amulya
Dy. Registrar (Judl)

.....3

Records
07.821/91

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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR.JUSTICE V.NEELADRI RAO
VICE-CHAIRMAN

AND

THE HON'BLE MR.R.RANGARAJAN M(ADVN)

16-8
DATE: - 1994

ORDER/JUDGMENT

M.A.No./R.A/C.A.No.

O.A.No.

821/91

(T.A.No.)

(W.P.No.)

Admitted and Interim directions
Issued.

Allowed..

Disposed of with directions.

Dismissed

Dismissed as withdrawn

Dismissed for Default.

Ordered/Rejected

No order as to costs.

pvm

